

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1059
ANSWERED ON:05.08.2011
MAKING TAX EVASION A CRIMINAL OFFENCE
Singh Chaudhary Lal

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has ever received proposals to make tax evasion a criminal offence; and
- (b) if so, the reaction of the Government thereto?

Answer

Minister of State in the Ministry of Finance(Shri S.S.PALANIMANICKAM)

(a)&(b) Proposals are received from time to time. However, the Direct Tax laws contain provisions prescribing varying terms of imprisonment for various tax offences. Prosecutions under these provisions are launched in appropriate cases.